

**Central Administrative Tribunal
Principal Bench**

**CP No.272/2017 in
OA No.4132/2011**

New Delhi this the 24th day of August, 2018

**Hon'ble Ms Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Bipin Singh,
H.No.-WZ 245B Raj Nagar Part-Two,
Palam Colony,
New Delhi-110077
2. Chander Shakher,
C/o Goyal Ji RZF 461,
Mahatma Gandhi Marg,
Raj Nagar Part-Two, Palam Colony,
New Delhi-110077
3. Pawan Kumar Sharma,
R/o WZ-06, Gali No.16,
Sadh Nagar, Palam Colony,
New Delhi-110077
4. Dheerpal Singh,
R/o WZ 499, 3rd Floor,
Naraina Village,
New Delhi-110028
5. Sukanta Mukherjee,
R/o WZ-245B, Raj Nagar Part-II,
Palam Colony,
New Delhi-110077

- Applicants

(None)

Versus

1. Shri M.M. Kutty,
Chief Secretary,
Govt. of NCT of Delhi,
IP Estate,
New Delhi
2. Sh. Rajesh Chopra,
Secretary, DSSSB,
FC-18, Institutional Area,
Karkardooma,
Delhi

- Respondents

(By Advocate: Ms. Neetu Mishra for Ms. Rashmi Chopra)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A):

Nobody is present for the applicants. Counsel for the respondents informs that they have complied with the order of this Tribunal.

2. On the previous date, i.e. 03.08.2018, the respondents were directed to fix the date for medical examination of the applicants and the same has been done. Accordingly, in view of the substantial compliance of the order of this Tribunal, the CP is closed. However, if any grievance still survives, the applicants are at liberty to seek legal remedy available to them, if so advised, in accordance with law. Notices issued to the respondents are discharged. No costs.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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